

फ़ाइल सं. STD/SP-18/T(Vegan Foods)  
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण  
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय )  
(विज्ञान एवं मानक विभाग)  
एफडीए भवन, कोटला रोड, नई दिल्ली 110002

Date: 14<sup>th</sup> September, 2022

**Subject: Directions under 16(5) of Food Safety and Standards Act, 2006 regarding graphic specifications of Vegan logo.**

Reference is drawn to Food Safety and Standards (Vegan Foods) Regulations, 2022 that has been Gazette notified on 10<sup>th</sup> June, 2022 and came in force w.e.f. its publication in the official Gazette.

2. FSSAI as per the sub-regulation 5(2) of FSS (Vegan Foods) Regulations, 2022 issued "Guidelines dated 25<sup>th</sup> July, 2022 for submission of applications for endorsement of vegan logo and formats" for the approval from the Authority. Upon approval of the application as per Form B, the Food Business Operators are eligible to use the vegan logo.
3. The sub-regulation 4(2) of the FSS (Vegan Foods) Regulations, 2022 states the following- "Every package of vegan foods, after the approval, shall carry the logo as specified below". (sic)
4. In reference to the above, the detailed graphic specification of the Vegan logo is placed at ANNEXURE-1.
5. This issue with the approval of Competent Authority in exercise of the power vested under Section 16(5) of Food Safety and Standards Act, 2006.

  
(Bhaskar N)

Advisor (Standards)

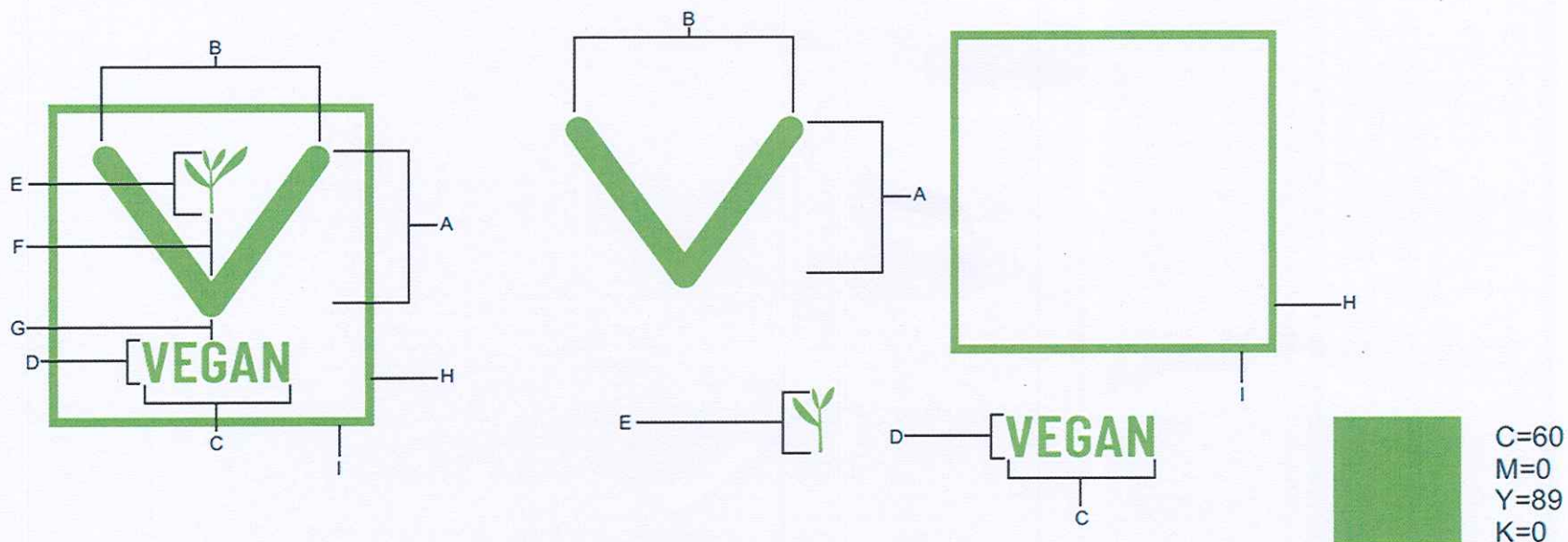
To

1. All Food Safety Commissioners
2. All Central Designated Officers, FSSAI
3. All Authorized Officers, FSSAI
4. CITO, FSSAI with a request to upload on FSSAI website.

Copy for Information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI

ANNEXURE-1



	A	B	C	D	E	F	G	H	I
Millimetre (mm)	10	7	7	2	3.25	3.3	1	15	15

*[Handwritten signature]*  
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